

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 11.12.2015

CP No.291/00030/2014 with MA No.291/00016/2015(OA
No.360/2013)

Mr. C.B.Sharma, Counsel for the applicant.

Mr. V.D.Sharma, Proxy Counsel for

Mr. Rajendra Vaish, Counsel for respondents.

Mr. Neeraj Batra, Counsel for respondent No.3.

Counsel for applicant submits that the orders of the Tribunal in OA have been complied with by the respondents.

In view of the submissions made by the applicant, the Contempt petition is dismissed. Notices issued to respondents are discharged.


(MS.MEENAKSHI HOOJA) (JUSTICE MARUN-UL-RASHID)
MEMBER(A) MEMBER(J)

Adm/